NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

' C.A.(IB) No. 195/KB/2017 C.P. No. 03/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th May, 2017, 10.30 A.M.

Name of the Company Under Section		Nicco Corporation		
		10		IBC
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1.)	MR. Kuwal Ban MR. Asmalo Bao	neagee, RP n Hullick, Adrocale	for lesolution ?	Halling 17/5/12
	Rahul An	ddy	Nico Cosporation	Rushy 17/5/17.
	/	Tovocali	ORDER	2

Ld. Counsel for the petitioners as well as the Resolution Professional and his Counsel are present.

Resolution Professional has filed an application for seeking clarification on certain points. Whatever points raised can be raised before the Committee of Creditors seeking clarifications and the Committee of the Creditor is directed to consider the same.

List the matter on 26/05/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

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